

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 440
CA/27/ND/2024 IN CP/57/ND/2023

IN THE MATTER OF:

Naresh Kumaar Jaggi	...	Applicant
Versus		
M/S Seagull Buildwell Pvt. Ltd. & Ors	...	Respondent

Under Section 241-242.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Rohit Gandhi, Adv. Akshita Nigam
For the Respondent	: Adv. Ranjana Roy, Adv. Pervinder Tanwar, Adv. Shikar Uphadhyay, Adv. Prateek Gupta for R-2

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **28.05.2024**.

Sd/-
(Court Officer)